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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT HYDERABAD
C.A. NO. 259 of 1990. ✓

Date of Order:

Between:

S. Kishore.

....Applicant. 6-4-90.

and

1. The Secretary, Department of Personnel (MHA) (representing Union of India), New Delhi-110 001.
2. The Secretary, Union Public Service Commission, Dholpur House, New Delhi-110 001.

....Respondents,

FOR THE APPLICANT: MR. C. SURYANARAYANA: ADVOCATE.

FOR THE RESPONDENTS: MR. ~~S. MADAN~~ MOHAN RAO: ADDL. CGSC.

CORAM:

THE HON'BLE MR. B. N. JAYASIMHA: VICE CHAIRMAN.

THE HON'BLE MR. D. SURYA RAO: MEMBER (JUDL).

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Admit. Subject to the application of the applicant for civil services preliminary Examination, 1990, being received in the office of the 2nd respondent before the last date prescribed for receipt of the applications viz., 14-3-90, the Respondents shall entertain the application and process the same pending further orders. Post on 2-5-90 for further orders on interim relief or for final hearing along with similar cases.

T. Venkateswaran
DY. REGISTRAR (A).

To

1. The Secretary, Department of Personnel, (MHA) (representing Union of India), New Delhi-110 001.
2. The Secretary, Union Public Service Commission, Dholpur House, New Delhi-110 001.
3. One copy to Mr. C. Suryanarayana, Advocate, 1-2-593/50, Sri Nilayam, Sri Sri Marg, Gaganmahal, Hyderabad-500 029.
4. One copy to Mr. ~~S. MADAN~~ Mohan Rao, Addl. CGSC, CAT, Hyderabad.
5. One spare copy.

ghm/

V. Venkateswaran
(Amended)